

National Company Law Tribunal

Allahabad Bench

CP NO. 104/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: MIS Shasya Mangalam Projects Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pramod Jain	PCS	Petitioner	DJ
2.	ADITYA MAHESHWARI	Petitioner		Aditya
3.	Krishna Dev Vyas	Adv.	ROC	RD

C.P.No.104/ALD/2017

Shri Pramod Jain, PCS for the petitioner Company. He files petitioner's comment on a report of the ROC. As, the C.G.S.C. representing the ROC is not available today. Hence, the case is adjourned for argument.

Later on

Shri Krishna Dev Vyas, the C.G.S.C. appears, he receives a copy of ~~the~~ comments on the report ROC.

The matter be listed on 6th December, 2017.

— Sd —
H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti